

Gazette & Debates Section
Parliamentary Library Building
Lok Sabha Secretariat
New Delhi, India

25495

LOK SABHA DEBATES Dated 12-12-2014

(Part II—Proceedings other than Questions and Answers)

783

LOK SABHA

Wednesday, 30th November, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

MOTION FOR ADJOURNMENT

SITUATION IN RATACHERA IN AGARTALA

Mr. Speaker: I shall now take up the adjournment motion of which notice has been given. It is a notice from Shri Dasaratha Deb and Shri Biren Dutt. I believe either one or both of them are present. The subject is the serious situation obtaining in Ratachera in Agartala (Tripura) where on the 21st November, 1955, the police are reported to have burnt houses, molested women folk and mercilessly beat the people, as a result of which panic prevails in six villages from where the people have fled for their lives unable to stand repression.

I should like to know from the hon. Member—not the exact source in the form of personal information or otherwise—what is the basis of the facts he has alleged or is it merely based on newspaper reports or something else.

Shri Dasaratha Deb (Tripura East): It was published in the Calcutta Daily Swadhinta and I have got two telegrams from an electoral college member from that area and another from

784

some responsible members of the villages, Mohan Chandra and Bakul Singh. We think that this matter is very important because Tripura has been under Central administration and we want to discuss it because it involves the civil liberties of the people of that area.

Mr. Speaker: Has he any more facts besides what he has stated?

Shri Dasaratha Deb: So far from what I have got from the newspaper..

Mr. Speaker: These are facts mentioned in the adjournment motion.

Shri Biren Dutt (Tripura) West: I can refer to names of persons molested.

Mr. Speaker: I should like to have a statement of facts from the Government.

The Deputy Minister of Home Affairs (Shri Datar): We have already called for information and I can make a statement as soon as it is received. Possibly, it will be received tomorrow and if you fix it for day after tomorrow it will be more convenient.

Mr. Speaker: Let us have the facts; I shall fix it for day after tomorrow.

CORRECTION OF ANSWER TO STARRED QUESTION

The Deputy Minister of Planning (Shri S. N. Mishra): With regard to a supplementary question arising out of Starred Question No. 290 regarding the qualifications fixed for the trainees, I would like to say that they are:—

- (i) A diploma or degree in mechanical or electrical engineering